NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 45(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Dharmander Parabhar & Ors. V/s. M/s. Viaggindia Tours & Travels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

11) Suject orupta Respondent No.2
Sidharth) 1 1111 -

ORDER

- Ld. Counsel for the petitioner prays for some more time to address his final arguments.
- 2. Re-notify this case for disposal on 04.10.2016.
- 3. Written synopsis along with Citations relevant to their case, if any be filed.

(Ina Malhotra) Member Judicial